



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.07.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 26.07.2024 are as follows. The next dates of Hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1593 of 2023 & I.A. No. 2826 of 2024 (With Defects)	Ashok Kumar Erstwhile Director of Corporate Debtor Vs. Col Gautam Mullick & Ors. With	26.07.2024	23.08.2024
2.	Comp. App. (AT) (Ins) No. 1594 of 2023 & I.A. No. 1359, 1366, 2827 of 2024 (With Defects)	Satinder Singh Bhasin Erstwhile Director of Bhasin Infotech and Infrastructure Pvt. Ltd. Vs. Col Gautam Mullick & Ors.	26.07.2024	23.08.2024
3.	Comp. App. (AT) (Ins) No. 179 of 2024	Sanjay Kumar Agarwal Vs. Simplex Infrastructures Ltd.	26.07.2024	17.09.2024

4.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307 of 2024 (PH)	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	26.07.2024	28.08.2024
5.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 (PH)	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	26.07.2024	28.08.2024
6.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	26.07.2024	29.08.2024
7.	Comp. App. (AT) (Ins) No. 1078 of 2022	Marathe Hospitality Vs. Mahesh Sureka & Ors.	26.07.2024	29.08.2024
8.	Comp. App. (AT) (Ins) No. 14 of 2023	Padmavati Agrico (India) Pvt. Ltd. Vs. Green Teak (India) Pvt. Ltd.	26.07.2024	30.08.2024
9.	Comp. App. (AT) (Ins) No. 35 of 2024	Shree Krishna Structure Pvt. Ltd. Vs. Ateev Gala & Ors.	26.07.2024	30.08.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar